

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The proposal for upgradation of the State Highways into National Highways in Maharashtra has been received from time to time. This Ministry declares some State roads as new National Highways from time to time based on the requirement of connectivity, *inter-se* priority and availability of funds. About 10,688 km. length of State roads have been declared as new National Highways in the State of Maharashtra during the last three years.

(c) Development and Maintenance of National Highways including expansion is a continuous process and works for development and maintenance of NHs are, accordingly, taken up as per *inter-se* priority, traffic density and availability of funds.

Roadblocks in Bharatmala

1540. SHRI AMAR SHANKAR SABLE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Bharatmala is facing numerous roadblocks including fund crunch, slow land acquisition and delay in preparation of detailed project reports, if so, the details thereof;

(b) whether the Government has prepared a half-yearly report to review the progress of its ambitious infrastructure programme, if so, the details thereof;

(c) whether the programme is significantly running behind its financial targets and actual capital cost incurred to construct the highways is fifty per cent higher than the estimated cost, if so, the details thereof; and

(d) the target fixed by Government to award the projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) Highway projects with aggregate length of approximately 6400 kms. have been awarded under Bharatmala Pariyojana (including residual NHDP works) up to October, 2018. The mode of implementation for construction of road stretches under this scheme is decided so as to avoid any fund crunch during the implementation of Bharatmala Pariyojana programme. Bharatmala Pariyojana Phase-I is targeted for completion by year 2021-22. In order to achieve timely completion of this scheme, the progress of projects under Bharatmala Pariyojana is monitored regularly to ensure timely completion of DPR/

feasibility study and civil works for the projects. Further, use of latest technology such as LIDAR survey, Drone Imaging, Satellite Imaging, etc. is ensured for expeditious implementation of projects. The process of land acquisition for these projects is also in advanced stage. The actual construction cost incurred to construct the highway mainly depends upon the lowest bid price quoted by the bidder which is based on market dynamics, site conditions, geographical region etc.

CCTV cameras on National Highways

1541. MIR MOHAMMAD FAYAZ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has assessed the major reasons for road accidents, if so, the details thereof, and the action taken in this regard;

(b) steps taken by Government to prevent the road accidents and spread awareness in this regard, State-wise;

(c) whether there is any plan to install CCTV cameras on main crossings on National Highways and busy routes; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA) (a) Reasons for road accidents in India during the calendar year 2017 is given below:—

Sl.No.	Traffic rules violation	Number of accidents
1.	Over-speeding	3,27,448 (70.4)
2.	Driving on wrong side	29,148 (6.3)
3.	Drunken driving/consumption of alcohol and drug	14,071 (3.0)
4.	Use of mobile phone	8,526 (1.8)
5.	Jumping red light	6,324 (1.4)
6.	Not known	79,394 (17.1)
	TOTAL	4,64,910

(b) The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:—